

F. No. J-11017/8/2021-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 19th July, 2022

ORDER

The President is pleased to engage Shri P. C. Sharma, Advocate as Senior Panel Counsel for conducting Central Government litigation before the High Court of Rajasthan, Jaipur Bench, as shown in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

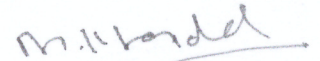
High Court of Rajasthan, Jaipur Bench

Senior Panel Counsel

Name (Shri)	Contact Details	Enrl. No.
P. C. Sharma	98-A, Officer's Enclave, Kalwar Road, Jaipur-302012, Rajasthan Mob: 9828081766 Tel: 0141-2405377 Email: pcsharma74@yahoo.in	R/1778/1999

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

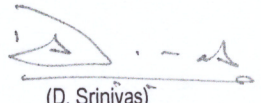
3. Hindi version of this order will follow.



(Mahendra Khandelwal)
Senior Government Advocate

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Mukesh Rajpurohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court at Jaipur.
5. The Registrar, High Court of Rajasthan, Jaipur Bench at Jaipur, Rajasthan.
6. The Sr. Panel Counsel as mentioned above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. One copy of this orders is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates'.
10. Office/Spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in